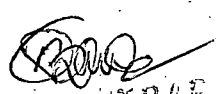
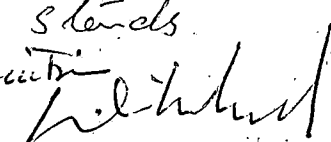


In The Central Administrative Tribunal, Jaipur Bench, Jaipur

O.T./TA/MP, No. 2009/86 /199

Versus

Date of Order.	Orders
24.11.92 Reply not A-keel. 21/11	Mr. J. K. Kaushik, Counsel for the applicant. None present on behalf of the respondents. Reply has not been filed yet. Several opportunities have been given to respondents put up before the Hon'ble Bench on 28.1.93 for directions.  DEPUTY REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR
28.1.93	Mr J. K. Kaushik - Counsel for applicant None present for the respondents. Mr. J. K. Kaushik, submits that he has not received any instruction from the petitioner. The T.A stands dismissed in default of prosecution.  (D.L. Mehta) Vice-Chairman  (B. B. Mahajan) Member (Adm.)
	Copy sent to the app. Counsel & resp No 1 on vide <u>11.02 to 11.03</u> Date <u>11-2-93</u>  10/2/93